

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001
(Tele No.23353503 FAX No.23753923)

No. Eco-1 ERT/2011-CERC

30th November 2011

PUBLIC NOTICE

Sub:- Draft Methodology for computing Annual Escalation Rate for Escalable Transmission Charges for Evaluation and Per Annum Inflation Rate for Payment of Escalable Transmission Charges - Requirement under the Standard Request for Proposal and Transmission Service Agreement for Tariff based Competitive Bidding for Transmission Service.

As required under the Standard Request for Proposal (RFP) and Standard Transmission Service Agreement (TSA) for Tariff based Competitive Bidding for Transmission Service, the Central Electricity Regulatory Commission is to specify (i) Annual Escalation Rate for escalable transmission charges (for Evaluation Purposes) and (ii) Per Annum Inflation Rate for payment of escalable transmission charges (Payment purposes) every six months.

In this regard, the Commission has prepared a draft "Methodology for computing the Annual Escalation Rate for Escalable Transmission Charges for evaluation and Per Annum Inflation rate for payment of Escalable Transmission Charges". The Commission has decided to seek wider stakeholder consultation on the draft methodology. The draft methodology is enclosed to this notice.

Comments/ suggestions/objections on the draft methodology, if any, may be communicated to the undersigned within 15 days of the Publication of this Notice.

Sd/-
(Rajiv Bansal)
Secretary